

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1361/(MAH)/2017
CA No.

CORAM:

Present:

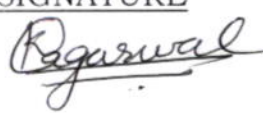
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: SVS Marine Services Pvt.Ltd.
V/s.
Ardeshir B.Cursetjee & Sons Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19	Adv Khushboo Agaswal.	Advocate	

ORDER

CP No.1361 / I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that this date of hearing has not been intimated to the Corporate Debtor, the Petitioner is hereby directed to intimate next date of hearing to the Corporate Debtor as prescribed under the Adjudicating Authority Rules.

List this matter on 20.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)